

**EXPORT OF JUTE MILL SPARES AND ACCESSORIES (INSPECTION) RULES, 1979 AND REVIEW AND ANNUAL REPORT OF HANDICRAFTS AND HANDLOOMS EXPORTS CORPORATION OF INDIA LTD., NEW DELHI ETC. FOR 1977-78.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table—

- (1) A copy of the Export of Jute Mill Spares and Accessories (Inspection) Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 939 in Gazette of India dated the 17th March, 1979, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-4197/79].

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi and of its subsidiary, the Central Cottage Industries Corporation of India Limited for the year 1977-78.

- (ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi and of its subsidiary, the Central Cottage Industries Corporation of India Limited for the year 1977-78, along with the Audited

Accounts and the comments of the Comptroller and Auditor General there on. [Placed in Library. See No. LT-4198/79].

**CERTIFIED ACCOUNTS AND REVIEW THEREOF OF DELHI TRANSPORT CORPORATION FOR 1975-76 WITH A STATEMENT FOR DELAY AND REVIEW AND ANNUAL REPORT OF INDIAN ROAD CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1976-77**

12 hrs.

धम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सारंग साय) : अध्यक्ष महोदय, आपकी अनुमति से मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) मुख्य पत्तन न्याय अधिनियम 1963 की धारा 103 की उपधारा (2) के अन्तर्गत कलकत्ता पत्तन न्यास के वर्ष 1977-78 के वार्षिक लेखे (हिन्दी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन ।

[Placed in Library. See No. LT-4199/79].

- (2) (एक) सड़क परिवहन निगम अधिनियम, अधिनियम, 1950 की धारा 33 की उप-धारा (4) के अन्तर्गत दिल्ली परिवहन निगम के वर्ष 1975-76 के प्रमाणित लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन ।

- (दो) दिल्ली परिवहन निगम के वर्ष 1975-76 के लेखों की समीक्षा (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति ।

- (तीन) उपर्युक्त (2) (एक) में उल्लिखित दस्तावेजों को सभा पटल पर रखने में हुए विलम्ब के कारण बताने वाला एक विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library. See No. LT-4200/79]

- (3) कम्पनी अधिनियम 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत दिल्ली परिवहन निगम के वर्ष 1975-76 के वार्षिक लेखे (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति—

(एक) भारतीय सड़क निर्माण निगम लिमिटेड, नई दिल्ली के वर्ष 1976-77 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारतीय सड़क निर्माण निगम लिमिटेड, नई दिल्ली का वर्ष 1976-77 का वार्षिक प्रतिवेदन, लेखा-परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-4201/79].

MR. SPEAKER: Mr. Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following reports of the Committee on Public Undertakings....

MR. SPEAKER: No, no, not that. You have raised some objection in respect of item No. 5.... You have so many subjects.

SHRI JYOTIRMOY BOSU: You see, Sir, this sub-item No. (2). The year under reference is 1975-76. How many times you have cautioned and warned the Ministers to see that things are done promptly?

MR. SPEAKER: When the Audit comes, there is always some difficulty.

SHRI JYOTIRMOY BOSU: Then you come to sub-paragraph (iii). Your clear direction is that the statement showing the reasons for the delay should be circulated earlier to the Members so that they can have a look at it. It has not been done. You kindly see.

MR. SPEAKER: You are right.

SHRI JYOTIRMOY BOSU: It has not been done. You ask their explanation.

MR. SPEAKER: Mr. Minister, I am addressing you generally. Whenever there is a delay, the rule requires

you to give the reasons for the delay and that should be circulated to the Members. It is not being done.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, A statement is tabled explaining the reasons for the delay. But if it is your desire, it will be circulated.

SHRI JYOTIRMOY BOSU: We see your directions are always thrown into the waste-paper basket by the government.

ANNUAL REPORTS OF NATIONAL CO-OPERATIVE UNION OF INDIA, NEW DELHI FOR 1976-77 AND 1977-78, AND OF NATIONAL CO-OPERATIVE HOUSING FEDERATION LTD., NEW DELHI FOR 1977 AND 1978

वार्षिक, नागरिक पति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार बोसल) : अध्यक्ष महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) नेशनल कोऑपरेटिव यूनियन आफ इंडिया, नयी दिल्ली के वर्ष 1976-77 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति।
- (2) नेशनल कोऑपरेटिव यूनियन आफ इंडिया, नयी दिल्ली के वर्ष 1977-78 के वार्षिक प्रतिवेदन @ की एक प्रति।

[Placed in Library. See No. LT-4202/79].

- (3) निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक एक प्रति :—

(एक) राष्ट्रीय सहकारी आवास महासंघ लिमिटेड, नई दिल्ली का 1 जुलाई, 1976 से 30 जून 1977 की अवधि का वार्षिक प्रतिवेदन तथा लेखा-परीक्षित लेख।

(दो) राष्ट्रीय सहकारी आवास महासंघ लिमिटेड, नई दिल्ली का 1 जुलाई, 1977 से 30 जून, 1978 की अवधि का वार्षिक प्रतिवेदन तथा लेखा-परीक्षित लेख।